

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 225
IB-342/ND/2018**

IN THE MATTER OF:

M/s. Brij Associates

...PETITIONER

Vs.

M/s. Associated Lighting System Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

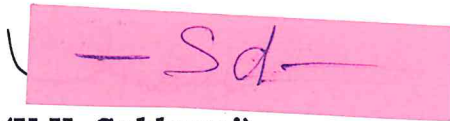
For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

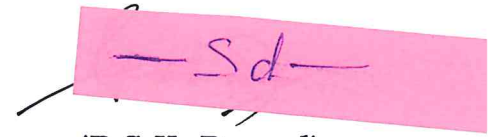
ORDER

CA/854/2020

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to 01.02.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)